

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.243 of 2013 &
IA nos. 330 & 387 of 2013
(P&NG)**

Dated: 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**LMJ Energy Infralogistic Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar,
Mr. Jayant Mehta, Mr. Rajiv Ranjan,
Ms. Divya Ray, Ms. Ankita Amarpali

Counsel for the Respondent(s) : Mr. Harsh Peechara
Ms. Sonali Malhotra for PNGRB

ORDER

We have heard the arguments of the learned counsel for the Appellant as well as the Board on the impugned order.

For hearing the Intervention Application, post the matter on **16.1.2014 at 2.30 p.m.** In the meantime, the Board can file additional written submissions after serving copy on the other side.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**